

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Andhra Pradesh Gram Panchayats (Amendment) Act, 1986 8 of 1986

[15 April 1986]

CONTENTS

- 1. Short Title
- 2. Amendment Of Section 25

Andhra Pradesh Gram Panchayats (Amendment) Act, 1986 8 of 1986

[15 April 1986]

An Act further to amend the Andhra Pradesh Gram Panchayats Act, 1964. Be it enacted by the Legislative Assembly of the State of Andhra Pradesh in the Thirty-seventh Year of the Republic of India as follows: * Received the assent of the Governor on the 13th April, 1986. For Statement of Objects and Reasons, please see the Andhra Pradesh Gazette Par IV-A, Extraordinary, dated the 19th August, 1985, at page 2.

1. Short Title :-

This Act may be called the Andhra Pradesh Gram Panchayats (Amendment) Act, 1986

2. Amendment Of Section 25 :-

In sub-section (2) of section 25 of the Andhra Pradesh Gram Panchayats Act, 1964 (Act 2 of 1964), the words "or no meeting of gram sabha is held" and "or one hundred and eighty days as the case may be," shall be omitted.